

**CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI**  
**Customs, Service Tax & Anti Dumping Branch**  
**WEEKLY DISPATCH STATEMENT**  
**FROM 18-01-2021 TO 29-01-2021**

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
1	C/54064-54082,54089-54100,54102-54130/2018	50004-50063/2021	18/1/2021	20/1/2021
2	C/54101/2018	50064/2021	18/1/2021	19/1/2021
3	C/50967-51000,51448-51461,52434-52446/2019	50132-50192/2021	18/1/2021	20/1/2021
4	ST/50587/2017	50065/2021	19/1/2021	25/1/2021
5	ST/50389/2018	50066/2021	19/1/2021	25/1/2021
6	ST/51341/2018	50067/2021	19/1/2021	25/1/2021
7	ST/52130/2018	50068/2021	19/1/2021	25/1/2021
8	ST/52415/2018	50069/2021	19/1/2021	25/1/2021
9	ST/52885/2018	50070/2021	19/1/2021	25/1/2021
		<b>MISC ORDERS</b>		
1	ST/52577/2018	50004/2021	18/1/2021	19/1/2021
2	ST/52272/2019	50005/2021	18/1/2021	19/1/2021

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.  
Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

*[Handwritten Signature]*  
3-2-21

**ASST. REGISTRAR**